

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH.P.

TUESDAY, THE 15TH DAY OF MAY, 2020/25TH VAISAKHA, 1942

W.P(C) NO.9714 OF 2020

PETITIONER :

JAYANTHI KRISHNAN, AGED 43 YEARS,
W/O MANI V.K., AISWARYA,
VELIYANOOR, THRISSUR-680 563.

BY ADVS. SRI P.SANJAY
SMT. PARVATHI MENON
MOHAMMED ASLAM P.A

RESPONDENTS :

1. STATE OF KERALA, REPRESENTED BY SECRETARY,
DEPARTMENT OF INDUSTRIES (F),
GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695 001.
2. KERALA SMALL SCALE INDUSTRIES DEVELOPMENT CORPORATION
LIMITED, HOUSING BOARD BUILDING, SANTHI NAGAR,
THIRUVANANTHAPURAM. REPRESENTED BY ITS MANAGING
DIRECTOR, PIN - 695 001
3. THE MANAGING DIRECTOR,
KERALA SMALL SCALE INDUSTRIES DEVELOPMENT CORPORATION
LIMITED, HOUSING BOARD BUILDING, SANTHI NAGAR,
THIRUVANANTHAPURAM, PIN - 695 003
4. JAYASHREE C.O., (ENQUIRY OFFICER),
JAYASHREE & ASSOCIATES, NRA-1, NANDAVANAM ROAD,
THIRUVANANTHAPURAM - 695 033.
5. K.B. JAYAKUMAR, THE MANAGING DIRECTOR,

KERALA SMALL SCALE INDUSTRIES DEVELOPMENT CORPORATION
LIMITED, HOUSING BOARD BUILDING, SANTHI NAGAR,
THIRUVANANTHAPURAM, PIN - 695 003

R1 BY GOVERNMENT PLEADER SMT.VINITHA.B

R2, R3 & R5 BY SC

R4 BY

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
15.05.2020, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING :

Dated this the 15th day of May, 2020

ORDER

I have heard Sri.Sanjay, the learned counsel for the petitioner and Sri.S.Sreekumar, learned senior counsel instructed by Sri.G.Biju for respondents 2 and 3. The writ petition is admitted. Govt. Pleader accepts notice for respondent No.1. Sri.G.Biju accepts notice for respondents 2 and 3. Notice by speed post/e-mail to respondents 4 and 5. In the facts and circumstances of the case, there will be an interim order directing that respondent No.2 shall not insist that the petitioner joins duty at Kozhikode, for a period of two weeks. The standing Counsel undertakes to file a counter affidavit in the matter within a period of ten days.

Post on 25.5.2020.

GOPINATH . P , JUDGE

APPENDIXPETITIONER'S EXHIBITS :

- EXHIBIT P-1 : TRUE COPY OF THE SUSPENSION ORDER NO.
2964/VG/2018 DATED 10-12-2019
- EXHIBIT P-2 : TRUE COPY OF THE REPORT
SIDCO.MKTG/GENL/2017-18 DATED 07-03-2018
- EXHIBIT P-3 : TRUE COPY OF THE TRANSFER ORDER AND ORDER
NO.PER/(1)/646/18 DATED 09-05-2018
- EXHIBIT P-3(A) : TRUE COPY OF THE ORDER NO.P.E.R(1)646/18
GIVING THE CHARGE OF OTHER ESTATES DATE
30-06-2018
- EXHIBIT P-4 : TRUE COPY OF THE COMPLAINT DATED 05-07-2018
- EXHIBIT P-5 : TRUE COPY OF THE ORDER NO.
SIDCO/SEC/012/16-17
DATED 20-07-2018
- EXHIBIT P-6 : TRUE COPY OF THE ORDER
NO.P.E.R(1)GENERAL/18-
19 DATED 28-07-2018 TRANSFERRING THE
OFFICE
- EXHIBIT P-7 : PHOTOGRAPHS OF THE OFFICE
- EXHIBIT P-8 : TRUE COPY OF THE COMPLAINT DATED 27-07-2018
- EXHIBIT P9 : TRUE COPY OF THE FIR IN CRIME NO. 0839/2018
OF PALAKAD TOWN NORTH
STATION DATED 28/07/2018
- EXHIBIT-P10 : TRUE COPY OF THE FIR IN CRIME NO. 0642/2018
DATED 18-09-2018
- EXHIBIT P-11 : TRUE COPY OF THE JUDGMENT DATED 10-01-2019
IN W.P(C) NO. 41761/2018

- EXHIBIT P-12 : TRUE COPY OF THE NOTICE DATED 30-09-2019
- EXHIBIT P-13 : TRUE COPY OF THE UNDATED ENQUIRY REPORT
ALONG WITH THE DAILY ORDER SHEET AND
STATEMENTS
- EXHIBIT-P14 : TRUE COPY OF THE SHOW CAUSE NOTICE NO.
2964/VG/19 04-12-2019
- EXHIBIT P15 : TRUE COPY OF REPLY DATED 17-12-2019 TO THE
SHOW CAUSE NOTICE
- EXHIBIT P16 : TRUE COPY OF JUDGEMENT DATED 20-12-2019 IN
W.P. (C)NO.35372/2019
- EXHIBIT P17 : TRUE COPY OF JUDGEMENT DATED 14-01-2020 IN
W.A.NO.43/2020
- EXHIBIT P18 : TRUE COPY OF ORDER DATED 17-03-2020 ISSUED
BY 2ND RESPONDENT.

RESPONDENTS' EXHIBITS : NIL